SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 1440/2020

VISHAL PATHAK @ ASIT CHATURVEDI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 09-04-2021 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ASHOK BHUSHAN HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. H. K. Chaturvedi, AOR

For Respondent(s) Mr. Manish Kumar, AOR

of Bihar

For State of Mr. Alok Sangwan, Sr. AAG Haryana

Mr. Sumit Kumar Sharma, Adv.

Mr. Anurag Kulharia, Adv.

Mr. Sandeep, Adv.

UPON hearing the counsel the Court made the following ORDER

Although notice has been issued on 10th February, 2021, reply has been filed by the respondent-State of Bihar only and other respondents have not yet filed their reply.

Let reply be filed within three weeks.

List the matter after three weeks.

(ANITA MALHOTRA) **COURT MASTER**

(RENU KAPOOR) **COURT MASTER**